



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-040/NCLAT/CHN BEN/2026

Dated: 18th March 2026

NOTICE

Ref: F.No. 012-037/NCLAT/CHN BEN/2026 dated 13th March 2026

The following matters of Chennai Bench were not taken up on 17.03.2026. The next date of hearing in the matters are as follows:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 62/2026 For Stay IA No. 156/2026 For Condone Delay IA No. 157/2026 Delay in refiling IA No. 185/2026	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP of Think and Learn Pvt Ltd & Anr	Mr. V Shyamohan		25.03.2026
2.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar	28.04.2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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